# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No. 173/252/HDB/2017	
NAME OF THE COMPANY	Lakshmi Prasad Holdings Private Limited	
NAME OF THE PETITIONER(S)	Lakshmi Prasad Holdings Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad	
UNDER SECTION	252	

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Magarey Kunst	Adv rolt	+9969033314	Brahar

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### <u>ORDER</u>

Heard. Shri A.Nagarj Kumar, Learned Counsel for Petitioner.

Orders Reserved.

Member (T)

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